

## NOTICE

As per the directions of **Hon'ble Shri Justice G. S. Patel**, it is hereby notified for the information of the Advocates and parties appearing in-person that with effect from Monday, 21<sup>st</sup> January, 2019 :

(a) On every Monday, Tuesday and Wednesday from 11.00 a.m. to 2.00 p.m. miscellaneous matters will be taken up;

(b) On every Monday, Tuesday and Wednesday from 2.00 p.m. onwards final hearing matters will be taken up from the weekly board separately notified;

(c) On every Thursday, only matters for final hearing will be taken from the weekly board;

(d) On every Friday morning first the Contempt Petitions and matters for marking of documents will be taken up followed by the final hearing matters from the weekly board;

Dated this 16<sup>th</sup> Day of January, 2019.

By Order,

Sd/-  
**(Aniruddha M. Chandekar)**  
Prothonotary & Senior Master  
High Court, O.S., Bombay.